

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KAAKHA SHIPPING PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	KAAKHA SHIPPING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	25/02/2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U61100AP2005PTC045486
5.	Address of the registered office and principal office (if any) of corporate debtor	Door No.15-14-4/2, Buddhavarapu Gardens Krishna Nagar, Maharaniipet Visakhapatnam, Andhra Pradesh – 530002
6.	Insolvency commencement date in respect of corporate debtor	04/07/2023
7.	Estimated date of closure of insolvency resolution process	30/12/2023
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Gopikrishna Byadigera IBBA/IPA-001/IP-P00206/2017-2018/10406
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Address:</b> 2-2-271/73/1 Plot No 73, Lakshmi Enclave, Phase-2, Near Sanjive Reddy Garden, Macha Bolarum, Hyderabad, Telangana – 500010  <b>Email id:</b> bgopikrishna2000@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<b>Address:</b> 2-2-271/73/1 Plot No 73, Lakshmi Enclave, Phase-2, Near Sanjive Reddy Garden, Macha Bolarum, Hyderabad, Telangana – 500010  <b>Email id:</b> kaanha.cirp@gmail.com
11.	Last date for submission of claims	18/07/2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Relevant Forms for the submission of the claims can be downloaded from: <a href="https://www.ibbi.gov.in/">https://www.ibbi.gov.in/</a>

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **KAAKHA SHIPPING PRIVATE LIMITED** on 04/07/2023. The creditors of **KAAKHA SHIPPING PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 18/07/2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: July 6, 2023  
Place: Hyderabad



Mr. Gopikrishna Byadigera  
Interim Resolution Professional of  
Kaanha Shipping Private Limited  
IBBA/IPA-001/IP-P00206/2017-2018/10406

OPINION ON UP HAS CHANGED FROM 'PRASHN PRADESH' TO 'UTTAM PRADESH' UNDER BJP'S SIX YEAR RULE, SAYS YOGI

CONGRESS APPOINTS FORMER JNU STUDENTS' UNION PREZ KANHAIYA KUMAR AS AICC IN-CHARGE OF STUDENT'S WING

State election chief failed his duties: WB gov on rural polls

Kolkata: West Bengal Governor CV Ananda Bose on Thursday alleged that State Election Commissioner (SEC) Rajiva Sinha has failed in discharging his duties during the panchayat elections.

He urged Sinha to ensure that people's lives are protected during the polls, scheduled to be held on July 8.

"You are the custodian of the lives of the people during the election. You are the repository of all powers to ensure free and fair elections. The police, magistrate, and state machinery are under you during the elections. Then why this gruesome violence? Mr SEC, you have failed in discharging your duties," he said.

The Governor, who has opened a 'Peace Home' at the Raj Bhavan to address complaints of the common people, also questioned, "If democracy is dead during this panchayat election? Who is the killer? Will the State Election Commissioner please raise his hand? You should know the killers."

"I appointed you, you disappointed the people. My constitutional 'Appointee', you have failed in your duty, failed the people," Bose said.

So far, 16 deaths in violence connected to the elections have been reported in the state, according to officials. The governor advised Sinha about deploying central forces at all booths and continuing with the deployment even after the polls.

Sharad Pawar: Will keep on working, even if I'm 82 or 92

I Am President Of NCP, Says Pawar Senior

New Delhi/Mumbai: As the tussle for control of the NCP heated up after its vertical split, Sharad Pawar on Thursday declared he was the president of the party and hit back at nephew and Deputy Chief Minister Ajit Pawar's retirement jibe, saying he will work more effectively "whether 82 or 92."

Pawar made these remarks after he chaired a meeting of the Nationalist Congress Party (NCP) Working Committee, which expressed faith in his leadership and endorsed his decision to expel Ajit Pawar and eight other MLAs, Praful Patel and Sunil Tatkare, both MPs, from the party after they joined the NDA ranks on Sunday. The meeting was held in Delhi.

"I am the president of NCP," the 82-year-old Pawar told reporters after the meeting, and added that the "truth will come out" on Ajit Pawar's claim of having majority. Senior NCP leader Chhagan Bhujbal has claimed that 42 to 45 party MLAs have signed affidavits in support of Ajit Pawar. The NCP has a strength of 53.

As Sharad Pawar battled the NCP crisis, Congress leader Rahul Gandhi met him at the residence of the Maratha strongman and expressed full support to the NCP after his nephew Ajit Pawar walked out with a large chunk of MLAs and joined the Shiv Sena-BJP government.

The meeting with Gandhi also took place at a time when



NCP chief Sharad Pawar speaks to the media at his New Delhi residence.

Nobody unhappy in my party over Ajit Pawar joining government: Shinde

Mumbai: Maharashtra Chief Minister Eknath Shinde on Thursday said nobody in Shiv Sena is unhappy over NCP leader Ajit Pawar's inclusion in the state ministry. Shinde described as "rumours spread by opposition" reports that his chief ministerial chair may be in jeopardy after Ajit Pawar and eight other NCP MLAs joined his year-old state ministry. Some Shiv Sena leaders had apparently raised concerns after the NCP faction led by Ajit Pawar joining the state government. Pawar's remark that he wants to be the CM has created a flutter in political circles.

questions are being asked whether the vertical split in the NCP will hurt opposition unity and about the role of Sharad Pawar in stitching an anti-BJP front for the 2024 Lok Sabha elections.

This was the first meeting of a national leader with Sharad Pawar after the rebellion in the NCP. Opposition leaders Sonia Gandhi, M K Stalin and Mamata Banerjee among others had made phone calls to Pawar and expressed solidarity.

"Question doesn't arise about stopping. Now, I will work more effectively, whether 82 or 92 it doesn't matter," Pa-

war said in response to questions by reporters about the retirement jibe hurled by Ajit Pawar.

"You are 82-83, aren't you going to stop? Everybody has his innings," the deputy chief minister said on Wednesday.

At his news conference, Sharad Pawar dismissed suggestions that the NCP had diminished in strength after the rebellion.

"What do you mean by diminished? If some people leave a party, it has happened in other political parties as well, it doesn't mean the party has diminished. As I said we will rebuild our party," he said.

Rahul meets Sharad, assures fight against BJP

New Delhi: Congress leader Rahul Gandhi on Thursday met NCP chief Sharad Pawar and expressed solidarity with the veteran leader who is battling a rebellion in the party led by nephew Ajit Pawar and trusted lieutenant Praful Patel.

Gandhi drove to the NCP president's 6, Janpath residence and was closeted with Pawar and other NCP leaders for nearly 30 minutes.

NCP working president Supriya Sule, senior leaders P C Chacko, Jitendra Awadh Narendra Verma and Sonia Doohan were present at the meeting with Gandhi.

Gandhi is the first national leader to meet Pawar after Sunday's rebellion. Prominent opposition leaders such as Congress president Mallikarjun Kharge, UPA chairperson Sonia Gandhi, Rahul Gandhi, Tamil Nadu Chief Minister M K Stalin, West Bengal Chief Minister Mamata Banerjee among others had spoken to Pawar by the phone and expressed their solidarity in the time of crisis.

"Rahul Gandhi extended his support to Pawar saheb and resolved to fight BJP together," a senior NCP leader said.

Earlier, Pawar chaired a meeting of the NCP Working Committee, which also passed a resolution asserting that it stood firmly with the united opposition and resolved to fight the BJP.

Venugopal: Cong will put up united fight in Raj polls

New Delhi: The Congress on Thursday said it can win the Rajasthan assembly elections provided there is complete unity and asked all its leaders to maintain discipline and not speak outside the party forum.

The party also said that it will decide its candidates for the polls by the first week of September and winnability will be the only criterion for their selection. Congress leaders will hit the ground from Friday through a house-to-house campaign to take schemes of the state government to the people.

All India Congress Committee (AICC) general secretary KC Venugopal told reporters after the party's strategy meeting on election preparedness in Rajasthan that all leaders agreed that the Congress could win the assembly polls slated later this year provided there is complete unity. He, however, refrained from commenting on any peace formula between Chief Minister Ashok Gehlot and his former deputy Sachin Pilot.

"We never announce the chief ministerial candidate,



Congress general secretary KC Venugopal speaks after the party's strategy meeting at the headquarters in New Delhi on Thursday.

but we will fight the election together and unitedly," Venugopal said when asked under whose leadership the party will contest the upcoming polls.

Congress president Mallikarjun Kharge, former party chief Rahul Gandhi, AICC in-charge of Rajasthan Sukhjinder Randhawa, Rajasthan Pradesh Congress Committee president Govind Singh Dotasra, Pilot and other senior leaders from Rajasthan met at the party headquarters here at 11am.

Chief Minister Gehlot,

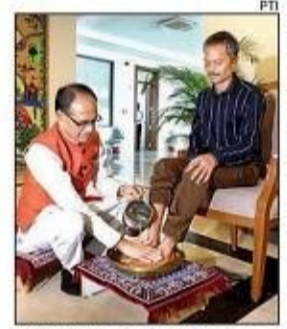
who is recovering from fractures in both his toes, attended the meeting via video conferencing.

Sachin Pilot told at the meeting that he is confident "we will win the state and the party will repeat its government there."

Speaking to reporters, he later said that the party discussed ways on how to buck the trend of the state voting out incumbent governments. The former Rajasthan deputy CM raised the issues of corruption of the previous BJP government in state.

Sidhi urination: CM washes victim's feet, vows strict action

Bhopal: Madhya Pradesh Chief Minister Shivraj Singh Chouhan on Thursday washed the feet of a tribal woman, on whom a man had urinated in Sidhi district of the state, to express sorrow over the incident and apologised to him. The chief minister also assured that those committing unjust acts and indulging in wrongdoing against the poor would be severely punished.



MP CM Shivraj Singh Chouhan washes feet of Dasmata Rawat, Sidhi urination case victim, at his residence in Bhopal.

The victim, Dasmata Rawat, reached the official residence of CM in Bhopal as invited. Sitting on a wooden flat-board, Chouhan washed his feet while the latter sat on a chair. After washing his feet, Chouhan also applied the used water on his own head to express sorrow, and said he was saddened by the incident.

Chouhan also discussed various issues with him on the occasion, especially to know whether benefits of different welfare schemes were reaching him, an official said. He honoured Rawat by offering him a shawl and 'shreepah' (coconut), applied tilak on his forehead and gifted him an idol of Lord Ganesha. Chouhan also spoke to the victim's wife Asha Rawat and assured that the needs of their family will be fulfilled.

"Whoever indulges in injustice... We are trying our best to reduce the pain of a person with whom injustice was done by embracing him," CM Chouhan said. Protecting the respect and security of the poor is our top priority, the chief minister said.

Opposition Congress chief Kamal Nath said washing the feet of the tribal victim was nothing but "drama", and added that it will not wash away the sins committed by him during his tenure. Police on Wednesday arrested Praveesh Shukla, who is accused of urinating on the tribal man.

12 'bound down' in J&K for 'insult' to nat'l anthem

Srinagar: A total of 12 people were "bound down" for not standing up during the national anthem played at a function here in June with J&K Lieutenant Governor Manoj Sinha in attendance, police said on Thursday.

Departmental action has also been initiated against the police music band for failing to ensure everyone stood up before the anthem was played. The 12 people were bound down under the CrPC sections 107 and 151 - the sections grant police the power to arrest or detain a person or ask him or her to sign a bond in anticipation of a crime. According to officials, some people chose to not stand up during the closing ceremony of the Pedal for Peace cycling event on June 25.

The J&K administration took a strong note of the "disrespect" to the national anthem and launched an inquiry into the alleged infraction, they said.

Sources from police had earlier said that 14 people were arrested and a few policemen too suspended - a version later challenged in a tweet by Srinagar Police, which said it had only "bound down" 12 people under sections of Criminal Procedure Code, and not arrested them.

Government of Kerala Published Tenders from 03-07-2023 to 05-07-2023 Department of Agriculture Tender ID: 2023 AGRI 579807 2 \* State Agricultural Engineer \* Lift irrigation projects for Various Padasehkharams in Wayan \* Closing Date: 03-Aug-2023 \* PAC: Rs59791390

AMRAVATHI SMART AND SUSTAINABLE CITY CORPORATION LIMITED LENIN CENTRE, GOVERNORPET, VIJAYAWADA-520002(A.P.) E Procurement Short Tender Notice

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF KAAHNA SHIPPING PRIVATE LIMITED

Notice is hereby given that the National Company Law Tribunal, Amaravati Bench has ordered the commencement of a corporate insolvency resolution process of KAAHNA SHIPPING PRIVATE LIMITED on 04/07/2023.

Submission of false or misleading proofs of claim shall attract penalties. Date: July 6, 2023 Place: Hyderabad

BJP plans Assam meet to discuss 2024 polls

Guwahati: Senior BJP leaders of 12 states in east and northeast India will meet in Guwahati on Thursday to strategise on the 2024 Lok Sabha elections. The meeting will be attended by BJP's national general secretary BL Santosh, Union Minister Sarbananda Sonowal, Assam CM Himanta Biswa Sarma, Tripura CM Manik Saha, party MPs and MLAs, and state unit presidents, among others.

A meeting of core committee was held on Wednesday night to discuss the issues that will be taken up at the day-long Zonal Committee meeting, Assam BJP president Bhabesh Kalita said.

The meeting also held a detailed discussion on the impact of the month-long Maha Jana Sampark Abhiyan, held in June to mark the completion of nine years of the Narendra Modi government, he said.

The eight northeastern states have a total of 25 Lok Sabha seats with Assam having the highest of 14. Arunachal Pradesh, Meghalaya, Manipur and Tripura have two seats each, while Mizoram, Nagaland and Sikkim have one seat each.

The meeting is also likely to discuss the assembly elections in Mizoram, which would be due later this year.

BJP leaders of the northern, central and western states will meet in New Delhi on July 7, and those of the southern states in Hyderabad on July 8.

Modi to visit Gorakhpur, Varanasi today

Gorakhpur/Varanasi: Prime Minister Narendra Modi will visit Gorakhpur and his parliamentary constituency Varanasi on Friday and attend various programmes, launch development projects and address a public meeting. In Gorakhpur, the PM will attend the closing ceremony of centenary celebrations of Gita Press, a publisher of religious books, in the afternoon.

The PM will also flag off the Gorakhpur-Lucknow Vande Bharat Express following which he will address a rally in Wajidpur and announce ₹12,148 crore funds to the projects in the district.

"The PM will lay the foundation stone of schemes worth ₹1,800 crore and inaugurate schemes worth ₹10,000 crore," an official said.

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SBI STATE BANK OF INDIA RACPC-II, Door No: 59-13-4, Ghantasala Vari Street, Gayatri Nagar, Vijayawada-520008

DEMAND NOTICE Under Section 13 (2) of "The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002"

Appointed to Guj HC, Justice Sunita to be lone woman CJ

New Delhi: Working way past midnight, the Supreme Court's three-member collegium headed by CJI D Y Chandrachud selected seven judges and recommended the lone woman chief justice in the Allahabad HC.

The collegium recommended appointment of Justice Sunita Agarwal of Allahabad HC as the Chief Justice of Gujarat, the post which fell vacant on retirement of Justice Sonia J Gokani.

Justice of a HC as presently there is no woman among the CJs of the HCs.

The collegium recommended the appointment of Justice Devendra Kumar Upadhyaya, another judge of the Allahabad HC, as the CJ of the Bombay HC. The post fell vacant after the recent retirement of Justice Ramesh D Dhanuka. Justice Upadhyaya was appointed as a HC judge on November 21, 2011, the same day as Justice Agarwal in the Allahabad HC.

The Delhi HC's Justice Siddharth Mridul has been recommended for appointment as CJ of Manipur HC. This was recommended in supersession of Collegium's February 9 decision for appointment of Justice Dhiraj Singh Thakur as CJ of Manipur, which was not acted upon till date by the Centre.

The collegium recommended Gujarat HC's Justice Ashish J Desai as the CJ of Kerala HC, a post which would fall vacant once the government accepts the 5-member collegium's Wednesday recommendation for appointment of present Kerala HC CJ Justice S Venkatanarayana Bhattach as a judge of the SC.

